

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of January 2023 (23.1.2023 to 27.1.2023)
(through video conference)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
24.1.2023 Tuesday At 10.30 A.M. Review Petitions	1.	380/MP/2022	GNA EPL	Petition for approval to establish and operate an Over the Counter (OTC) Platform in terms of the CERC (Power Market) Regulations, 2021 (PMR 2021) read with the Guidelines for Registration and Filing Application for Establishing and Operating Over the Counter Platform, 2022 (<i>On admission</i>)
	2.	316/TL/2022	ER-NERTL	Application under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Transmission License to ER NER Transmission Limited.
	3.	323/TL/2022	KRTL	Application under Sections 14, 15, 79(1)(e) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 seeking Transmission Licence for Khandukhal Rampura Transmission Limited.
	4.	227/MP/2022 alongwith I.A.No.55/2022	ReNewAP2	Petition under Section 79 of the Electricity Act, 2003 seeking to set aside Transmission Charges bills raised by CTUIL and declaration that the Petitioners stands discharged from performance under, Transmission Service Agreement dated 29.01.2018, LTA Agreement dated 29.01.2018 (Tranche 1), Agreement for Long Term Access dated 06.09.2018 (Tranche 2) and Bipartite Connection Agreement dated 11.01.2019 executed between ReNew Power Pvt. Ltd. and Central Transmission Utility of India Ltd. (earlier Power Grid Corporation of India Ltd.) on account of Force Majeure and impossibility of performance under the Power Purchase Agreement dated 23.5.2022 executed with Solar Energy Corporation of India Ltd and consequential relief thereto (<i>Interlocutory application for interim reliefs</i>)
	5.	56/MP/2022	RWEPL	Petition under Sections 63 and 79 of the Electricity Act, 2003 read with the Competitive Bidding Guidelines and Articles 11 and 13 of the Power Purchase Agreement dated 23.5.2018 executed between ReNew Wind Energy (AP2) Private Limited and Solar Energy Corporation of India Limited.
	6.	209/MP/2017	ADHL	Petition for approval of transmission charges, transmission losses and other conditions for use of 176.50 km D/C 220 kV Transmission Line of Allain Duhangan Hydro Power Limited (ADHPL) from Prini (generating station of ADHPL) to Nalagarh (Sub-station of CTU). (Received by remand from APTEL)
	7.	46/RP/2022	SBE (4) PL	Petition seeking review of the Order dated 23.8.2022 in Petition No. 373/MP/2019(<i>On admission</i>)
	8.	25/RP/2022	PGCIL	Petition seeking review of the Order dated 22.4.2022 in Petition No. 88/TT/2020(<i>On admission</i>).
	9.	26/RP/2022	PGCIL	Petition seeking review of the Order dated 25.11.2021 in Petition No. 719/TT/2020 (<i>On admission</i>).
	10.	35/RP/2022	PGCIL	Petition seeking review of the Order dated 31.5.2022 in Petition No. 625/TT/2020 (<i>On admission</i>).
	11.	39/RP/2022	DVPCA	Petition seeking review of the Order dated 10.6.2022 in Petition No. 482/TT/2020 (<i>On admission</i>).
	12.	41/RP/2022	HVPNL	Petition seeking review of the Order dated 25.6.2022 in Petition No. 159/TT/2021(<i>On admission</i>).
	13.	47/RP/2022	PGCIL	Petition seeking review of the Order dated 25.6.2022 in Petition No. 676/TT/2020(<i>On admission</i>).
	14.	28/RP/2022	NTPC	Petition seeking review of the Order dated 14.4.2022 in Petition No. 253/GT/2020(<i>On admission</i>).
	15.	31/RP/2022	NTPC	Petition seeking review of the Order dated 7.5.2022 in Petition No. 241/GT/2020(<i>On admission</i>).

16.	32/RP/2022	NTPC	Petition seeking review of the Order dated 13.5.2022 in Petition No. 301/GT/2020(On admission).
17.	34/RP/2022	NTPC	Petition seeking review of the Order dated 8.4.2022 in Petition No. 426/GT/2020(On admission).
18.	37/RP/2022	NTPC	Petition seeking review of the Order dated 21.4.2022 in Petition No. 362/GT/2020(On admission).
19.	38/RP/202	NTPC	Petition seeking review of the Order dated 22.3.2022 in Petition No. 112/GT/2020(On admission).
20.	42/RP/2022	NHPC	Petition seeking review of the Order dated 18.8.2022 in Petition No. 284/GT/2020(On admission).
21	43/RP/2022	NHPC	Petition seeking review of the Order dated 14.8.2022 in Petition No. 282/GT/2020. (On admission)
22.	44/RP/2022	NHPC	Petition seeking review of the Order dated 29.8.2022 in Petition No. 143/GT/2020(On admission).
23.	45/RP/2022	NEEPCO	Petition seeking review of the Order dated 29.8.2022 in Petition No. 279/GT/2020(On admission).
24.	36/RP/2022	OGP-II TL	Petition under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking review of the Order dated 28.8.2022 in Petition No. 182/MP/2020.
25.	33/RP/2022	NLCIL	Petition seeking review of the Order dated 9.6.2022 in Petition No. 367/GT/2020.
26.	40/RP/2022	NTPC Sail	Petition for review of Order dated 4.8.2022 in Petition No. 192/GT/2020 in respect of revision of tariff of Bhilai Expansion Power Plant (500 MW) for the Period from 1.4.2014 to 31.3.2019.
27	11/RP/2022	NTPC	Petition seeking review of the Order dated 31.1.2022 in Petition No. 401/GT/2020.

By order of the Commission

Sd/
(T.D. Pant)
Joint Chief (Legal)
20.1.2023